

**GOVERNMENT OF INDIA  
MINISTRY OF CORPORATE AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 1761  
ANSWERED ON FRIDAY THE 27<sup>th</sup> JULY, 2018/  
SHRAVANA 5, 1940 (SAKA)**

**MCA SCHEME**

**QUESTION**

**1761. SHRI NARANBHAI KACHHADIYA:**

**Will the Minister of CORPORATE AFFAIRS**

**कारपोरेट कार्य मंत्री**

**be pleased to state:**

- (a) the details of the schemes being implemented by the Ministry of Corporate Affairs;**
- (b) the targets fixed and the achievements made under various schemes in the country including Gujarat during the last three years and current year, Scheme/ State-wise;**
- (c) the number of persons/families benefited from these schemes in the country including Gujarat during the last three years and current year, Scheme/State-wise; and**
- (d) the details of the projects run by the Ministry in the country including Gujarat during the last three years including current year, Project/State-wise?**

**ANSWER**

**MINISTER OF STATE FOR LAW AND JUSTICE  
AND CORPORATE AFFAIRS  
CHAUDHARY)**

**(SHRI P. P.**

**विधि और न्याय एवं कारपोरेट कार्य मंत्रालय में राज्य मंत्री**

**(श्री पी. पी. चौधरी)**

**(a): The Ministry of Corporate Affairs deals with matters relating to corporate law. It is not implementing any Central Sector or Centrally sponsored scheme as such.**

**(b) to (d): Do not arise.**

**\*\*\*\*\***